

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 1160
(TO BE ANSWERED ON 23.11.2016)

EMPLOYMENT FOR DISABLED PEOPLE

1160. DR. A. SAMPATH:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that no official figures are maintained either at the Central level or at the level of States regarding employed disabled people;
- (b) if so, the details thereof and the reasons for not maintaining the data;
- (c) whether the Government will start maintaining the data at the Central level and also direct the States and Union Territories to follow it; and
- (d) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): Department of Personnel & Training collects online data about the representation of persons with disabilities in the posts/services in Central Government Departments/Ministries. As per information received from 71 Ministries/Departments, there were 16304 persons with disabilities in the Central Government Ministries/ Departments as on 01.01.2014 and 20570 persons with disabilities as on 01.01.2015 as per information received from 59 Ministries/Departments. By virtue of Entry 9 of State List of the Constitution of India, the respective States are required to implement the provisions relating to reservation for person with disabilities in their establishments. Therefore, data on official figures of employed disabled people in the States/ Union Territories are to be maintained by them.

(c) & (d): Department of Empowerment of Persons with Disabilities has requested States/Union Territories from time to time to implement Section 33 of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 which mandates 3% reservation in vacancies for persons with disabilities in establishment. In the Conference of States/Union Territories Social Welfare Ministers/ Secretaries/ Administrators in-charge of Disability affairs dealing with empowerment of persons with disabilities held on 02.06.2016, States/Union Territories were urged to draw a mechanism to have consolidated data on employment of persons with disabilities in the State establishments.
